

[Shri Vasant Sathe]

pushed him. They tried to beat him. Now what is more serious... (Interruptions). He was beaten. I would like to know: is it not the duty of the Court... Can the Shah Commission not give protection to the witness in its own precincts?*

(Interruptions)**

MR. SPEAKER: I will not allow it.

SHRI VASANT SATHE: No, Sir, protection must be given.

(Interruptions)**

SHRI VASANT SATHE: If protection is not given, then how the decorum of the court is to be maintained. So, Mr. Shah has failed to give protection to Mr. Sanjay and maintain the decorum of the Court. This is the charge. (Interruptions). The police and Mr. Charan Singh are hand in glove with those rough, tough who wanted to create lawlessness. These anti-social elements and the RSS went there to attack Mr. Sanjay.

MR. SPEAKER: You have mentioned all this.

SHRI VASANT SATHE: No protection is given to witnesses. I would like to know how can the justice be done. This is my submission. They are the anti-social and undesirable elements.

SHRI KANWAR LAL GUPTA: Shri Sathe is behaving like Mr. Sanjay Gandhi, here.

12.20 hrs.

RE. STAY-IN STRIKE BY STATION
MASTERS ON THE SOUTHERN
RAILWAY—contd.

SHRIMATI PARVATHI KRISHNAN (Coimbatore): We are having a call attention on railway accidents

and the hon. Minister is here. I would also request him that he should immediately assure us that he will intervene in the agitation of the station masters that is taking place in the southern railway because a serious situation has come up. It is not only a question—whether the trains are being run safely or not. Station masters are being arrested. Meanwhile untrained personnel are being recruited in order to make trains run. It is only in this zone that the trouble is there. Your zonal administration in the Southern Railway is not taking up issues which have been settled in other zones. I should appeal to the Minister that it is very urgent that he should intervene immediately in this matter and bring about a settlement. I gave a call attention notice and I am not insisting on the call attention. I should like through you, Sir, to insist that the Minister, as soon as he finishes the reply here, immediately intervenes in this matter and bring an end to this agitation which is going on since 20 April... (Interruptions).

SHRI O. V. ALAGESAN (Arkonam): I am glad the hon. Minister of Railways is present in the House. I should like to add my voice to that of hon. Member Shri Kalyanasundaram and my sister Shrimati Parvathi Krishnan. The strike of the station masters and the assistant station masters in the southern zone has created a very difficult situation. Not only goods and passenger services are being very much dislocated; it is causing great inconvenience to a large number of persons. For instance in my town the other day as many as 5000 persons were stranded; they could not get seats in the buses; they had to pay enormous amounts to get seats in taxis and proceed to Madras. It is a serious situation that obtains in the Southern Railway. I am told that as many as 150 station masters and assistant stations masters

**Expunged as ordered by the Chair.

have been suspended and out of them about 37 station masters and assistant station masters had been arrested. This is the situation about which I have given a call attention notice to you. I do not know why Shrimati Parvathi Krishnan is withdrawing the call attention.

MR SPEAKER She has already 'called' the attention.

SHRI O V ALAGESAN I should like the hon Minister to come with a satisfactory statement on the matter.

12 25 hrs.

RE DISTURBANCES IN THE PRECINCTS OF SHAH COMMISSION—
contd

श्री विजय कुमार मल्होत्रा : (दक्षिण दिल्ली) अध्यक्ष महोदय पिछले 1 महीने से दिल्ली की भद्रालतो में जो स्थिति पैदा हो रही है उसकी गंभीरता को इस सदन को लेना चाहिये। मेरे पास एक पत्र था या जिसमें लिखा हुआ था कि शाह कमीशन और तीसहजारी कार्टेज इन दोनों जगहों के अन्दर किस तरह से भारपीट की जायेगी और किस तरह से तहस-नहस किया जायेगा। वह चिट्ठी मैंने प्राइम मिनिस्टर को दिखाई होम मिनिस्टर और आई० जी० के नालेज में लाया। उसके बावजूद एक बड़े प्लैन्ड तरीके से दिल्ली की भद्रालतो में उनको ब्राऊन्-बीट करने के लिए बहुत से ड्रिडलम्स आते हैं और वहाँ पर आ कर इस बात की कोशिश करते हैं कि न बहा पर शाह आयोग का काम चल सके और न भद्रालतो का काम चल सके।

सारे हिन्दुस्तान से जो केमोटिक कडीबन्स पैदा करने की कोशिश की जा रही है उसी डिजाइन का यह हिस्सा है कि क्रिमिनल आर्गैन्सिब को पोलिटिकलाइज किया जाये और पोलिटिकलाइज कर के लोगों के सामने

दूसरी पिक्चर पेश की जाये। तीस हजारी के अन्दर सिपाहियों के हाथों से लाठी छीन ली गई, उनके कपड़े फाड़ दिये गये, उनको चप्पड़ मारे गये। (अव्यवधान)

यहां पर जो बकील है, उनको यह कहा गया कि बम्बई से एक बदमाश बकील आ गया, जो दिल्ली में आ कर उनको तग कर रहा है। बकीलों को स्काउन्डरल कहा जाता है, मेज पर खड़े हो जाते हैं। शाह कमीशन के सामने ऊपर चले जाते हैं। यह सब करने के बाद काशिश करते हैं कि किसी तरह से रिटैलिएशन हो जाये और उसके बाद वह लोगों के सामने हीरो बन कर आ सके।

जनता पार्टी की सोफ्टनर्स की बजह से बहा पर हालत यह हो गई है कि कोई ब्रादमी अगर बहा ऐसा खड़ा दिखाई दे जाये तो उसको पीटते हैं। उन्होंने दिल्ली से एक तरह से अपनी एम्पायर बना ली है। आप जानते हैं कि शाह कमीशन का गठन इस सदन के प्रस्ताव के द्वारा किया गया है। जिन लोगों के रिकार्ड पुलिस के पास हैं, जिन लोगों के फाटो पुलिस के पास हैं वे लाग संजय गांधी के साथ वहाँ पर आते हैं। (अव्यवधान) उन को इस लिए प्रोटेक्शन मिल रहा है कि हमारी सरकार यह नहीं चाहती है कि कोई यह कहे कि ये ब्रादमी इन्दिरा गांधी या संजय गांधी के साथ था इसलिए उन्हें पकड़ लिया गया। इस प्रोटेक्शन का फायदा उठा कर ऐसे सारे एलिनेट्स, बैंड कैरेक्टर्स जिन के रिकार्ड पुलिस में मौजूद हैं उन के साथ आते हैं। अगर उन को रोका न गया तो दिल्ली में ला एण्ड आर्डर की हालत खराब हो जायेगी।

पुलिस के जिन ब्रादमियों ने इमरजेंसी के दौरान एक्सेसिब की थी, वे अब भी उन्हीं जगहों पर बैठे हुए हैं। बजाये इस के कि वे उन लोगों को पकड़ते, जो गुंडागर्दी कर रहे थे, उन्होंने ऐसे 24 ब्रादमियों को पकड़ लिया, जो सिर्फ देखने लिए गये हुए थे,